

Rejection of application for certificate of registration

August 14, 1999

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on August 12, 1999, the application for certificate of registration submitted by the financial company M/s. Parasrampuriah Credit & Investments Ltd., Regent Chambers, 10th Floor, 208, Nariman Point, Mumbai 400 021.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

Rupambara Padhi
Manager

Press Release : 1999-2000/226